The Tripura Book-Grant (Middle Stage) Rules, 1987
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PART-IB—EDUCATIONAL NOTICES.

Government of Tripura
Education Department


Subject:—The Tripura Book-Grant (Middle-Stage) Rules, 1987.

The State Government makes the Rules of the Scheme namely “The Tripura Book-Grant (Middle Stage) Rules, 1987” to regulate the award of Book-Grant to the students of Middle stage of all Government & Aided Schools in Tripura. The Scheme shall be deemed to have come into force on and from the 1st January, 1987.

A copy of the aforesaid Rules is forwarded herewith to all Heads of Offices & Institutions for their information & taking immediate necessary action in this regard.

Sd/- Illegible

Secretary to the
Government of Tripura.
GOVERNMENT OF TRIPURA
EDUCATION DEPARTMENT.

No. F. 9(33)-DSE/86 Dated, Agartala, the ——— 1987.

NOTIFICATION

PART-I

The Governor, Tripura is placed to make the following rules to regulate the award of Book Grant to the students of Middle Stage of all Government and aided Schools in Tripura, namely:—

1. SHORT TITLE AND COMMENCEMENT:
   (1) These rules may be called the Tripura Book Grant (Middle Stage) Rules, 1987.
   (2) They extend to the whole of the State of Tripura.
   (3) They shall be deemed to have come into force on and from the first day of January, 1987.

2. DEFINITION:
   In these rules unless the context otherwise requires—
   (a) 'Governor' means the Governor of the State of Tripura;
   (b) 'Director' means the Director of School Education, Tripura;
   (c) 'Deputy Director' means the Deputy Director of Education in-charge of the respective District;
   (d) 'Inspector of Schools' means the Inspector of Schools under the Directorate of School Education, Tripura;
   (e) 'Book Grant' means a lump sum financial assistance given to a student for purchase of text books prescribed for the particular Class;
   (f) 'School' means all Government and aided Schools having Middle stage in the State of Tripura and recognised by the Government of Tripura;
   (g) 'Year' means the financial year;
   (h) 'Scheduled Caste and Scheduled Tribe' means the caste and Tribe as specified by the President in relation to the State of Tripura under articles 341 & 342 of the Constitution of India.
   (i) 'Guardian' means the father, mother, brother or any other relative of the students who unconditionally bears the educational expenses of the students.
3. APPLICATION:
These rules shall be applicable for regulating the Book Grant to students reading in Classes VI to VIII.

4. ELIGIBILITY:
The Book Grant shall be awarded on the following rates and criteria.

<table>
<thead>
<tr>
<th>Class</th>
<th>Marks in the last annual examination</th>
<th>Income of parents</th>
<th>Rate of Book Grant</th>
</tr>
</thead>
<tbody>
<tr>
<td>VI</td>
<td>Marks will not be to any criterion.</td>
<td>Below Rs. 750/-</td>
<td>Class—VI Rs. 30/-</td>
</tr>
<tr>
<td></td>
<td></td>
<td>to Rs. 1000/-</td>
<td>Class—VII Rs. 55/-</td>
</tr>
<tr>
<td>VIII</td>
<td></td>
<td></td>
<td>Class—VIII Rs. 50/-</td>
</tr>
</tbody>
</table>

Those who fail in the Annual Examination and are not promoted to the next higher Class are not eligible for the Book Grant during the next year.

5. SELECTION:
An application for Book Grant may be made in the form given in Annexure 'A' to these Rules. The Headmaster/Headmistress of Classes-X & XII Schools, to which Middle Stage are attached, will invite necessary applications in prescribed form from the students of Classes VI to VIII under their control and the Inspector of Schools, will invite applications from the eligible students in Classes VI to VIII in Junior Basic, Junior High and Senior Basic Schools through the Headmaster/Headmistress/Teacher-in-Charge of the Schools under their Jurisdiction.

6. ALLOTMENT OF FUND.
Director of School Education, Government of Tripura will allot necessary funds at the disposal of the Headmaster/Headmistress of Classes X & XII Schools/Inspector of School.

7. BOOK GRANT SANCTIONING AUTHORITY.
Headmaster/Headmistress of Classes X & XII Schools/Inspector of Schools shall be competent to sanction, draw and disburse the Book Grant under these Rules of their respective School/area from the fund allotted at their disposal for the purpose. Necessary requisition for the allotment of fund should be submitted by the Head of Offices/Inspector of Schools well in time to the Director of School Education, Tripura.
3. DISBURSEMENT OF GRANT:

(1) In the case of High/Higher Secondary Schools, disbursement of Book Grant will be made by the Headmaster/Head of Offices himself. In all other cases, the Inspector of Schools concerned will draw the amount of grant and advance the amount to the Headmaster/Teacher-in-charge of the Schools keeping a proper receipt for effecting disbursement. An advance Register may be maintained by the Inspector of Schools to keep accounts of the amount advanced to the individual Headmaster/Teacher-in-charge for the recoupment of advance made by submitting duly receipted Acquittance Roll for the disbursement made.

(2) Since the students will all be minor, the Headmaster/Teacher-in-charge should make payment of the grant to the father/guardian of the student for whom the Book Grant has been sanctioned keeping proper receipt. The receipt may be maintained in the form of an Acquittance Roll in which the names and addresses of the students and guardians, amount paid and signature of the guardian should be recorded. A duplicate copy of this Acquittance Roll should be maintained in a bound register in the same proforma in the School which should also be signed by the guardian at the time of receiving the grant. The Headmaster/Teacher-in-charge should certify payment both in the Acquittance Roll and duplicate Register. When the disbursement is over, the Headmaster/Teacher-in-charge should send the Acquittance Roll to the concerned Inspector of Schools for recoupment of advance. No revenue stamp is necessary on receipt for grant.

9. DECLARATION OF INCOME:

A declaration by the parent/guardian of students may be given in the form appended to the application about their monthly income from all sources. No other certificate from S.D.O., M.L.A. etc., about the income will be necessary for the purpose of this Book Grant.

10. DISCONTINUANCE OF BOOK-BANK:

Book Bank scheme under which text books to the Scheduled Caste/Scheduled Tribe students of Middle Stage are supplied will remain suspended so long as the present scheme remains in operation.

By order of the Governor,

Sd/-

Secretary to the

Government of Tripura.
পাঠা পুনর্ব্য করকরিবার উদ্দেশ্যে 
অনুদানের জন্য আবেদন পর

প্রধান শিক্ষক/শিক্ষিকা,

... ... ... ... ... ... ...

... ... ... ... ... ... ...

বিদ্যালয় 
বিদ্যালয়, গভর্নর 
বিদ্যালয়, গভর্নর-
বিদ্যালয়, মহালয়,

বিদ্যালয় অধ্যায়ের সুবিধায় পাঠা পুনর্ব্য করকরিবার জন্য অনুদান পাইবার 
উদ্দেশ্যে আমি আবেদন করিয়েছি। আমার বিশ্বাসে বিবর্ধন নিয়ে দেওয়া হয়েছে—

1. হ্যাসের/হ্যাসার নাম ।
2. হ্যাসের/হ্যাসার নাম ।
3. হ্যাসের/হ্যাসার হাসার আদেশকের নাম ।
4. আদেশকের সহিত হ্যাসের/হ্যাসার সম্পর্ক ।
5. কর্লনেস টিকনা ।
6. হ্যাসার টিকনা ।
7. কোন সুবিধায় না হয় না ।
8. বিবর্ধন সুরিকার মাও পরিকার নম্বর এবং প্রাপ্ত নম্বর ।
9. ক্রমের পরিকার উপজেলা/উপজেলা পরিকার অনুপস্থিত ।
10. নরকার ফাইটে হয় উপজেলা/উপজেলা অনুপস্থিত ।
11. মোদা মার্কার/অন্তর্ভুক্তকের মাবিক অন্তর্ভুক্ত ।

হ্যাস হ্যাসার রাশ্র

* এখানে বিবর্ধনের নাম জিনিতে হয়ে। যদি ৯ (ক) এর উত্তর "না" হয় 
তাহলে ৯ (খ) বালিকা নিয়ে হয়।
জাতিসত্ত্ব পর

এতদ্ভাবে জাতিসত্ত্ব পর নেওয়া যাইতেছে যে, ... ... ... বিদ্যালয়ের ...

... ... প্রেসিডেন্ট অধ্যাপনার্থ শ্রী/শ্রীমতী ...

পরিষদ ও নির্মূল বিদ্যালয় উপলব্ধ থাকে এবং সিলেট বার্ধক্য পরিদর্শকের উপরে উত্তরিত নম্বর নাইনা বর্তমানে ... প্রেসিডেন্ট উত্তরে রইলে হয়ে থাকে।

ভাষার আচরণ

ভাষা—

বিদ্যালয়ের প্রধান প্রশাসনের ব্যাখ্যায়

আর সংশ্লিষ্ট মোহন্ত পত্র

... ... ... বিদ্যালয়ে ... ... প্রেসিডেন্ট অধ্যাপনার্থ শ্রী/শ্রীমতী ...

পিড়া/পিতামহক হিসাবে আমি শ্রী/শ্রীমতী ...

বাংলায় করিয়েছি যে, আমার নন্দনসাহিত্য মানিক আমার ... ... টাকা পাঠাতে।

পিড়া/অভিজ্ঞনকের ব্যাখ্যায়

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